

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:512
ANSWERED ON:19.05.2006
AGREEMENT BETWEEN INDIA AND IRAN
Pathak Shri Brajesh

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether India and Iran have signed any agreement for mutual cooperation in the field of Science and Technology;
- (b) if so, the details thereof; and
- (c) the salient features of said agreement?

Answer

MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF OCEAN DEVELOPMENT (KAPIL SIBAL)

(a) to (c) : A statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 512 FOR 19.5.2006 REGARDING 'AGREEMENT BETWEEN INDIA AND IRAN'.

(a) & (b): Yes Sir. An Inter-Governmental Agreement on cooperation in the fields of science and technology between Government of Republic of India and The Government of the Islamic Republic of Iran was signed in New Delhi on January 25, 2003.

(c) Salient features of the Agreement are:

1. Setting up of a Joint Committee for determining the areas of mutual cooperation and formulation of Programme of Cooperation on regular basis.
2. Conclusion of subsidiary agreements between the respective organizations, enterprises and institutions relating to science & technology.
3. Development of cooperation in mutually agreed upon areas are: i) Information and Communication Technology; ii) Biotechnology; iii) Pharmaceutical Research; iv) Food Technology, to name a few.
4. Envisages cooperation through, among others, visits and exchange of experts, holding scientific and technological Workshops, implementation of Joint Projects, training, exchange of experiences in regard of S&T infrastructure, women entrepreneurship and technology in rural areas.
5. Responsibility of implementing this Agreement rests with the Ministry of Science & Technology of the Government of Republic of India and the Ministry of Science, Research and Technology of Government of Islamic Republic of Iran.